

raise such matters, you should consult the rules. They are your own rules, framed by the House itself. When the Speaker does not allow, do not get up in spite of that.

SHRI B. P. MAURYA (Hapur) : It is not an ordinary murder. It is a political murder. It should be given proper importance.

SHRI INDRAJIT GUPTA (Alipore) : You are perfectly right that this matter comes within the purview of the State Assembly, but when an elected legislator is killed in broad daylight on the morrow of the election, we felt that it was an extraordinary matter and that the Minister must acquaint himself with the details of the incident and let us have the facts.

MR. SPEAKER : Whatever be the reasons, questions of law and order of the State should be raised there. There is no President's rule there now.

SHRI S. M. BANERJEE : I seek your guidance. Our request is that the Central agency must investigate the matter, because in our opinion it is a political murder. We may be wrong. Shri Jyoti Basu was hit by a bullet and there was a Central investigation.

SHRI INDRAJIT GUPTA : That also happened in Patna. He was only wounded this man has been killed.

SHRI S. M. BANERJEE : The Home Minister should make a statement.

MR. SPEAKER : I am not going to ask the Home Minister to make a statement here. If any information comes to him from the State, he is at liberty to place it before the House on his own. There is no question of my directing him to do so.

श्री रामावतार शास्त्री (पटना) : अध्यक्ष महोदय, श्री कां दिन भर कालो किए जाते रहे और पुलिस अपराधियों को अग्निहोड

नहीं कर सकी। यह बड़े अफसोस की बात है। यह मन्त्री यह तो कम से कम बता सकते हैं कि किस स्थिति में मर्डर हुआ ?

अध्यक्ष महोदय : बैठ जाइए भाप। एक-एक कर के सारी पार्टी के मेम्बर बोल रहे ह, भाप के लीडर बोल चुके, अब भाप बैठ जाइए।

श्री रामावतार शास्त्री : मेरी कांस्टीट्यूएन्सी में इस तरह का हीनस फ्राइम हुआ। I have every right to say something.

MR. SPEAKER : Everything that happens in your constituency does not entitle you to raise it here.

श्री रामावतार शास्त्री : ज्योति बसु की घटना भी पटना में हुई और यह घटना भी पटना में हुई (व्यवधान) इसके लिए सी. बी. आई. की एन्वायरी बैठाई जाए।

MR. SPEAKER : Papers to be laid.

12.06 hrs.

PAPERS LAID ON THE TABLE

FINAL REPORT OF DIRECT TAXES
ENQUIRY COMMITTEE

THE MINISTER OF FINANCE
(SHRI YESHWANTRAO CHAVAN) : I beg to lay on the Table:—

(1) A copy of the Final Report of the Direct Taxes Enquiry Committee.

(2) A statement explaining the reasons for not laying the Hindi version of the above Report simultaneously.

[Placed in Library. See No. LT 1456/72]

DELHI MOTOR VEHICLES (FIFTH AMDT.)
RULES

THE MINISTER OF PARLIAMENTARY
AFFAIRS AND SHIPPING AND